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No.C/DGSICC/4084/2018

BOMBAY CITY CIVIL COURT

Old Secretariat Building, Fort,

Bombay-400 032.

Dated:

11 JUN 2018

OFFICE ORDER NO. 112-OF 2018

- Refnce: 1. Minutes of Meeting dated 31.05.2018 of DGSICC  
2. High Court, Bombay Notification No. A-1201/2018, dated 17.05.2018 in respect of Annual General Transfer.  
3. This office Order No. 71/2018, dated 16.04.2018.  
4. The High Court, Bombay Notification No. Rule/P.1605/2015, dated 28<sup>th</sup> August, 2015.

UPON READING the Minutes of Meeting, Office Order and Hon'ble High Court, Bombay Notifications referred above and in exercise of the powers conferred upon me, I, Pushpa V. Ganediwala, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY nominate Smt.Madhuri H. More, Judge, City Civil Court and Additional Sessions Judge, Gr. Bombay, as a 'Chairperson' of the "District Court Gender Sensitization and Internal Complaints Committee (DGSICC)", as envisaged under Rule 4(2) of Chapter II of the 'Gender Sensitization and Sexual Harassment of Women at the District Courts in the State of Maharashtra and Goa (Prevention, Prohibition and Redressal) Regulations, 2014', in place of Smt.Srishty Neelkanth, City Civil and Sessions Court, Gr. Mumbai, since transferred and posted at District Court Dhule, with immediate effect.

City Civil and Sessions Court,  
Greater Mumbai

Date: 08<sup>th</sup> June, 2018

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*Pushpa V. Ganediwala*  
(Pushpa V. Ganediwala)  
Principal Judge

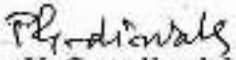
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Copy forwarded with compliments for information to:-

1. The 2<sup>nd</sup> Addl. Principal Judge Shri. P.S. Tarare
2. The Administrative Judge, City Civil and Sessions Court, Borivali Division at Dindoshi, Goregaon, Mumbai.
3. Smt. M.H. More, Judge and Chairperson of DGSICC alongwith photocopies of Notification at Sr. No.4.
4. Smt.B.V.Kale, Judge and Member Secretary of DGSICC.
5. The Government Pleader, City Civil Court, Gr. Bombay.
6. Ms.Martina A. Sapkal, Asstt. Government Pleader, City Civil Court, Mumabi.
7. The President, Bar Association, City Civil and Sessions Court, Gr. Bombay.
8. Adv. Ms. Manjiri Kulkarni, Member of City Civil and Sessions Court, Bar Association.
9. Adv. Ms. Anisha Narayanan, Member of City Civil and Sessions Court, Bar Association.

  
(Pushpa V. Ganediwala)  
Principal Judge

Copy for information and necessary action to:-

1. Shri.S.S.Purekar, Registrar
2. Smt.S.S.Parab, Addl. Registrar (Civil)
3. Smt.K.R.Desai, Addl. Registrar (Civil)
4. Smt.S.S.Dhakne, Addl. Registrar (Civil)
5. Smt.S.D.Sawant, Registrar (Sessions)
6. Shri B.R.Daptare, Registrar (Sessions)
7. Shri A.D.Sinagare, Addl. Registrar (Sessions)
8. Smt S.S.Singane, Addl. Registrar (Sessions)
9. Ms. Audrey D'mello, Programme Director, Majlis Legal Centre for Women.
10. All Dy. Registrars of City Civil and Sessions Court, Mumbai, with directions to bring this Office Order to the notice of all staff members.
11. The Asstt. Registrar, Accounts Department, with direction to make necessary budgetary provision as per the rules of the regulation under reference.
12. Smt.M.P.Naringrekar. Superintendent and Member of City Civil and Sessions Court Employees Association.

  
(S.S.Purekar)  
Registrar

Sr. No	Name of committee members	DGSICC Designation
1	Smt. M.H.More, Judge, City Civil Court and Additional Sessions Judge, Gr. Bombay.	Chairperson
2	Bharti Kale, Judge, City Civil Court and Additional Sessions Judge, Gr.Bombay.	Member Secretary
3	Adv. Ms. Manjiri Kulkarni, Member of City Civil & sessions Court Bar Association,	Member
4	Adv. Ms. Anisha Narayanan Member of City Civil & sessions Court Bar Association,	Member
5	Adv. Ms. Martina A. Sapkal Assistant Government Pleader, City Civil Court, Gr.Mumbai, Bar Association,	Member
6	Smt. M.P. Naringrekar, Superintendent and Member of City Civil and Sessions Court, Mumbai	Member
7	Ms. Audrey D'mello, Programme Director, Majlis Legal Centre for Women	Member